

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4630
ANSWERED ON:25.08.2010
DISINVESTMENT IN CIL
Tirkey Shri Manohar

Will the Minister of COAL be pleased to state:

- (a) whether Coal India Limited (CIL) has got itself listed with the Stock Exchange;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the progress made by CIL in off loading 10% of its equity through Initial Public Offer (IPO)?

Answer

MINISTER OF THE STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (IC) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a): Equity Shares of Coal India Ltd have not yet been listed with Stock Exchanges.
- (b): Listing of the shares will be done with the Stock Exchange after closure of the issue.
- (c): Draft Red Herring Prospectus (DRHP) for IPO of CIL has been filed with SEBI on 9th August, 2010